



COMPETITIVE EXAMINATIONS
GUIDANCE COMMITTEE

PRESENTS

NYĀYA UDGHOSH

*National Judgment Writing
Competition & Conclave*

Edition 1.0

2026



BROCHURE

CONNECT WITH US

INSTAGRAM

[cegc.nluo](https://www.instagram.com/cegc.nluo/)

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NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



About National Law University Odisha

The National Law University Odisha (NLUO) was established in the year 2009 under The National Law University Orissa Act, 2008 (Act 4 of 2008) passed by the Odisha State Legislature and commenced its academic activities in the academic year 2009-10. Within a short span of time, NLUO has made its mark as a University engaged in imparting socially relevant education. NLUO is ideally placed to learn from other law schools both in terms of their strengths and drawbacks. Drawing from these experiences, it has embarked upon a well-structured course of action to achieve levels of excellence. Students at NLUO are trained by a group of experienced, dynamic, young and most significantly committed teachers. The curriculum development and framing process offers academic flexibility and promotes an environment which allows exchange of intellectual thought process. The amicable environment hones not just the students' intelligence, but also their emotional quotient. The level of academic rigour has ensured that our most of our alumni excel in their profession. Beyond academics, NLUO promotes leadership skills and the wholesome life experience of our students by encouraging them to take part in various co-curricular and extra-curricular activities like literary, debating, cultural, entrepreneurial and recreational activities.

About Competitive Examinations Guidance Committee

The CEGC is a student-run committee that aims to nurture and culture an atmosphere for competitive exams in NLUO. With a large amount of law graduates being inclined to write competitive examinations, we aim to help and guide these aspirants so that they can achieve their future goals. To be a pioneering force in guiding and preparing students to achieve success in competitive examinations thereby enabling them to become leaders and change-makers in their chosen fields. The Competitive Examinations Guidance Committee of the National Law University Odisha (CEGC) is dedicated to providing guidance and support to students aspiring for various competitive examinations within India and abroad with special emphasis on careers pertaining to law. Our mission is to nurture a culture of excellence, continuous learning, and holistic development, equipping students with the skills, knowledge, and confidence needed to excel in their chosen careers.



NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



About the Competition

The competition is designed to nurture the craft of judicial writing by placing law students in the role of a judge. The participants through this competition will engage with a carefully designed legal problem and are expected to analyse the facts, issues and interpret relevant statutes and precedents and deliver a reasoned judgment. The aim is to encourage clarity of thought and precision in legal reasoning and application of principles of justice. The competition seeks to strengthen the ability of young law students to think like judges and adjudicate while balancing competing claims, evaluating evidence and presenting facts in a structured manner. By simulating a real judicial exercise, the competition aspires to develop judicial temperament and understanding of the responsibilities that accompanies the power to decide. The participants will be assessed by a panel of experts and, there will be cash prizes for the winners in recognition of their excellence. The competition hopes to inspire generation of legal minds committed to fairness, objectivity, and sound reasoning.

About the Conclave

The Conclave shall be open to everyone. However, for those wanting to attend only the conclave must register themselves for the same through the registration link provided hereunder in the brochure. It is meant to be a space for learning that goes beyond the competitive part of the judgment writing event. The conclave, which is completely online, allows the members of the judging panel to come together and enlighten the participants about the art of judicial reasoning and the qualities that make the writing of judgments easy and effective. It provides a great opportunity for the participants and the other students to interact and get to know about how judges deal with the complex legal questions, assess the submissions and deliver a decision upholding the rule of law. The experts will discuss their common challenges in the written judgments, and they will share the most effective ways and the best practices among them, and they will then offer the participants the help through their own judgment writing skills. The platform is interactive in nature and hence it is most suitable for the young law students as it encourages them to sharpen their skills in a supportive environment where they will draw from the experience and points of view of professionals. The results of the competition are to be announced during the conclave. The conclave will be a source of inspiring, thoughtful, reflective, and responsible legal thinking, and the students will take with them lessons that will be of high value throughout their professional journeys.



NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



Rules of the Competition

EVENT STRUCTURE

The Nyāya Udghosh 2026 shall comprise two events (completely online):

- (a) The Nyāya Udghosh National Judgment Writing Competition
- (b) The Nyāya Udghosh Conclave

ELIGIBILITY

Nyāya Udghosh National Judgment Writing Competition

Any student enrolled in an undergraduate law programme at a recognised law college, university, or institution in India is eligible to participate in the Nyāya Udghosh National Judgment Writing Competition 2026.

Nyāya Udghosh Conclave

The Nyāya Udghosh Conclave 2026 is open to all interested attendees.

TEAM COMPOSITION

Participants may register individually or in teams of two. Cross-institutional teams are permitted; team members may belong to different colleges or universities.

REGISTRATION FEES

SINGLE AUTHOR	INR 300
CO-AUTHORS (TEAM OF 2)	INR 500
ONLY CONCLAVE	INR 150



NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



Rules of the Competition

REGISTRATION PROCEDURE

- All individuals wishing to be part of Nyāya Udghosh 2026, whether for the Conclave only or for the entire competition, must complete the Registration Form.
- The payment procedure is provided on the last page of this brochure.
- The registration fee for the Judgment Writing Competition includes registration for the Conclave.
- Registration shall be considered complete only upon submission of the Registration Form.

REGISTRATION FORM

Please find the link and QR code for the registration form provided below



Click here
Google Form





NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



Rules of the Competition

SUBMISSION GUIDELINES

The submission link and detailed guidelines for the Nyāya Udghosh Judgment Writing Competition 2026 shall be shared with all registered participants by the Organizing Committee.

Formatting Guidelines

- Word Limit: Must not exceed 3500 words (excluding footnotes).
- Font: Times New Roman, Size 12, Line Spacing 1.5.
- Footnotes: Times New Roman, Size 10.
- Margins: 1 inch on all sides.
- Citations: Authorities must be cited in a style similar to judicial citations used in court judgments.
- Uniformity: The citation style chosen must be consistent throughout the submission.

Anonymity Requirements

- Participants must not reveal their identity in any manner except by using the Team Code allotted by the Organizing Committee.
- Written submissions must not contain any identifying markers, including but not limited to: Names, Student IDs, Institution names, Logos, or any other sign of identification



NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



Rules of the Competition

Grounds for Immediate Disqualification

- Plagiarism exceeding 10% or use of AI tools for drafting.
- Violation of anonymity requirements.
- Any attempt to contact the proposition drafter in any form

PENALTIES

- Late Submission: A deduction of 2 marks per hour beyond the submission deadline, up to a maximum of 12 hours.
- Formatting Non-Compliance: Up to 5 marks may be deducted for deviations from the prescribed formatting rules.

EVALUATION CRITERIA

PREPARATION OF FACTS	25
APPLICATION OF LAW	25
CLARITY & REASONING	20
IDENTIFICATION OF ISSUES	20
FORMAT & LANGUAGE	10
TOTAL	100



NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



Rules of the Competition

TIE BREAKER

In the event of a tie in the overall scores, ranking shall be determined based on the following criteria, applied sequentially:

- Higher score in Application of Law
- Higher score in Clarity & Reasoning
- Higher score in Format & Language
- Higher score in Preparation of Facts
- Higher score in Identification of Issues

JUDGES

The judgments shall be evaluated by a distinguished panel comprising legal academicians and members of the judiciary, invited by the Organising Committee.

CATEGORIES OF AWARDS

Participation certificates shall be given to all.

BEST JUDGMENT	CASH PRIZE OF RS. 7500/-
SECOND BEST JUDGMENT	CASH PRIZE OF RS. 5000/-
THIRD BEST JUDGMENT	CASH PRIZE OF RS. 2500/-
TOP 10 ENTRIES	CERTIFICATE OF MERIT



NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



Important Dates

OPENING OF REGISTRATION	DECEMBER 15, 2025
RELEASE OF PROPOSITION	JANUARY 26, 2026
CLOSING OF REGISTRATION DATE	FEBRUARY 7, 2026
ALLOTMENT OF TEAM CODES	FEBRUARY 8, 2026
CLARIFICATION FORM RELEASE	FEBRUARY 8, 2026
LAST DATE TO SEEK CLARIFICATION	FEBRUARY 10, 2026
RELEASE OF CLARIFICATIONS	FEBRUARY 14, 2026
SUBMISSION OF JUDGMENTS	FEBRUARY 28, 2026
CONCLAVE & DECLARATION OF RESULTS	APRIL 12, 2026 (SUBJECT TO CHANGE)



NATIONAL JUDGMENT WRITING COMPETITION AND CONCLAVE



Contact us!

SHOULD YOU HAVE ANY QUERIES, REACH OUT TO US

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Give us a follow on our instagram and linkedin handles

[CLICK HERE FOR INSTAGRAM](#)

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Procedure for depositing Fees online using ICICI Bank Collect Facility

- Visit [**https://eazypay.icicibank.com**](https://eazypay.icicibank.com)
- Enter Institution Name as '**National Law University**' and click on 'Go'
- Fill the details.
 1. Email id
 2. Mobile No.
 3. Amount
 4. Student Name (Enter your name)
 5. Roll or Enrolment No. (Enter your Roll / Enrolment number for NLUO student and enter 131 for others)
 6. Semester (Enter your Semester number for NLUO student and enter 11 for others)
 7. Year
 8. Payment Date
 9. Purpose (Mentioned Event Name / Credit Course Name / Seminar Name)
- Once required data is filled in click on 'Submit' after enter the captcha and OTP.
- After the payment you will get the auto generated payment receipt.